

और असंतोषजनक परीक्षा-परिणाम की स्थिति और रिक्त पड़े विभिन्न पदों के बारे में उल्लेख किया गया है।

दिल्ली प्रशासन ने सूचित किया है कि पिछले 3 सालों के दौरान स्कूल का परीक्षा-परिणाम निम्नलिखित रहा है :—

	1990	1991	1992
कक्षा X	43.2%	31.2%	28.5%
कक्षा XII	46.6%	22.4%	28%

दिल्ली प्रशासन 1989-90 के दौरान उपस्कर के लिए स्कूल को 1,72,330 रु० का अनुदान भी दे चुका है तथा यदि प्रबंधन से और अधिक अनुदान की मांग की जाएगी तो इस पर विचार किया जा सकता है। दिल्ली प्रशासन रिक्त पदों को भरने के लिए प्रबंधन को दिशा-निर्देश जारी कर रहा है। दिल्ली प्रशासन के अधिकारियों द्वारा स्कूल का निरीक्षण किया जाएगा।

**हिमाचल प्रदेश में केन्द्रीय विद्यालय खोला जाना**

311. श्री महेश्वर सिंह : मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को हिमाचल प्रदेश में कुल्लू जिले के जरड़ नामक स्थान में एक केन्द्रीय विद्यालय खोलने का कोई प्रस्ताव प्राप्त हुआ है ; और

(ख) यदि हां, तो उस पर अब तक क्या कार्यवाही की गई है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग तथा संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) : (क) केन्द्रीय विद्यालय संगठन ने यह सूचित किया है कि जरड़, कुल्लू जिला हिमाचल प्रदेश में एक केन्द्रीय

विद्यालय खोलने के लिए निर्धारित प्रपत्र में अभी तक कोई प्रस्ताव प्राप्त नहीं हुआ है।

(क) प्रश्न नहीं उठता।

**Transfer guidelines for K.V.S.**

312. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the transfer guidelines for Kendriya Vidyalaya Sangathan for 1992-93 have since been formulated;

(b) if so, what are the details thereof; and

(c) if not, the reasons therefor and by when the same are likely to be formulated?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) It is proposed to continue the general guidelines for transfer for 1991-92 during 1992-93. In order to implement them in 1992-93, a committee under the Chairmanship of the Additional Secretary, Education and with the Commissioner, Kendriya Vidyalaya Sangathan and the Adh-yakh of Rashtriya Kendriya Vidyalaya Adhyapak Sangh as members has been constituted to process request transfers.

**Transfer Committee of Kendriya Vidyalaya Sangathan**

313. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Govt, have recently constituted a Committee to monitor the transfer of teachers of Kendriya Vidyalaya Sangathan

(b) if so, whether it is also a fact that a representative of one of the six recognised associations of employees has been made a member thereof;

(c) if so, the rationale of such a discriminating action of the Sangathan;

(d) whether any protest has been made against this action; and

(e) if so, the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) Yes, Sir.

(c) to (e) There is no discrimination in nominating one teacher representative which is considered adequate for such a Committee. However, persons who were currently Presidents of the different associations have been nominated on appropriate forums namely the Kendriya Vidyalaya Sangathan and its Board of Governors. The Joint Consultative Machinery has also been activated. The suggestion of the General Secretary, All India Kendriya Vidyalaya Teachers' Association, in his letter dated 3.6.92, to grant one seat each to the remaining *two* teachers' associations, cannot be accepted.

#### **Resumption of Agitation by AIKVTA**

314. SHRI SARADA MOHANTY:  
DR. SANJAYA SINH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that AIKVTA have decided to resume their suspended agitation from 14th July, 1992;

(b) if so, the details of their demands;

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(c) the stand of the Sangathan on each of these demands; and

(d) what efforts have been made by Kendriya Vidyalaya Sangathan to avoid the untoward situation and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The General Secretary, All India Kendriya Vidyalaya Teachers' Association (AIKVTA) vide his letter dated 17-6-92 has intimated that AIKVTA have decided to resume from 14th July, 1992 its phased agitation.

(b) and (c) The AIKVTA has raised various issues from time to time. The position in respect of each demand is given in Annexure [See Appendix CLXIV, Annexure No. 67]

(d) The Presidents of the, different employees associations including All India Kendriya Vidyalaya Teachers Association have for the first time now been included in the Sangathan and its Board of Governors and Joint Consultative Machinery has also been activated. The Government is always willing to discuss with employees any genuine grievances so that reasonable solutions could be arrived at.

#### **Reddy Committee on education policy**

315 SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 625 given in Rajya Sabha on the 28th February, 1992 and state:

(a) whether Government have finalized its views on the recommendations of the Reddy Committee on Education Policy; and

(b) if so, what steps have been taken to implement the recommendations?